

मध्य प्रदेश में खेती योग्य खादर भूमि और उससे अनुमानित राजस्व

2040. श्री हुकम चन्द कछवाय : क्या कृषि मंत्री मध्य प्रदेश में खेती योग्य खादर भूमि और उससे अनुमानित राजस्व के बारे में 8 जुलाई, 1971 के अतिरिक्त प्रश्न संख्या 4265 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या अपेक्षित जानकारी एकत्र कर ली गई है ; और

(ख) यदि हां, तो इसकी मुख्य बातें क्या हैं ?

कृषि मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह) : (क) जी हां।

(ख) यद्यपि कोई निश्चित सर्वेक्षण नहीं किया गया है, तथापि मध्य प्रदेश में खो-खंड वाली भूमि के अन्तर्गत 243 हजार हेक्टर भूमि क्षेत्र होने का अनुमान लगाया है। यह भी अनुमान लगाया गया है कि उपरोक्त खो-खंड वाली भूमि का एक-तिहाई क्षेत्र कृषि भूमि में परिवर्तन के लिए उपयुक्त है और पठार में उनके और विस्तार को रोकने के लिए खो-खंड वाली भूमि के स्थिरीकरण कार्यों के उपरान्त, चरागाह विकास और वनरोपण के लिए शेष भूमि का उपयोग किया जा सकता है। मध्य प्रदेश सरकार ने खो-खंड वाले क्षेत्रों में इमारती लकड़ी, गोंद, तेंदू के पत्तों आदि का उत्पादन बढ़ाने के लिए भूमि संरक्षण योजना के अन्तर्गत 6,334 हेक्टर से भी अधिक क्षेत्र में वनरोपण का कार्य किया है।

Percentage of Tribal Students in Schools  
in Malda District, West Bengal

2041. SHRI DINESH JOARDER :  
Will the Minister of EDUCATION AND  
SOCIAL WELFARE be pleased to state :

(a) the total number of primary and high schools in Malda District (West Bengal) and the percentage of the tribal students reading in those schools ; and

(b) the steps Government are going to take to improve the position ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND SO-  
CIAL WELFARE (PROF. D.P. YADAVA):

(a) The Government of West Bengal have reported as follows :—

(i) No. of Primary Schools 1185

(ii) No. of High Schools (in-  
cluding Junior High  
Schools) 163

Percentage of tribal students  
including scheduled castes  
and other backward commu-  
nities in Primary Schools 9.8

Percentage of tribal students  
in Secondary Schools 2.0

(b) The following steps are being taken  
to improve the position :—

(i) Education for tribal students  
upto the secondary stage is  
free ;

(ii) Tribal students reading in  
schools are awarded stipends for  
purchasing books ;

(iii) A good number of hostel buil-  
dings for the tribal students have  
been constructed at Government  
cost ;

(iv) Students residing in hostels are  
given boarding charges ;

(v) Appointments are being given  
to tribal teachers and women  
teachers ;

(vi) New schools in backward areas  
inhabited mostly by scheduled  
tribes and scheduled castes are  
being opened ;

(vii) Grants are paid for construction of school houses and purchase of equipment in backward areas; and

(viii) Supervisory staff for schools has been strengthened.

Percentage of Literacy among scheduled castes and Scheduled Tribes in Malda District, West Bengal

2042. SHRI DINESH JOARDER : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the total percentage of literacy among the Scheduled Caste and Scheduled Tribe people of Malda District, West Bengal ;

(b) whether it is below the standard of the All-India level ; and

(c) if so, the steps Government are going to take to improve the position ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) and (b). As per 1961 Census, 10.51 percent of Scheduled Caste and 4.19 percent of Scheduled Tribe people of Malda District are literates against an All-India level of 10.27 percent for Schedule Castes and 8.54 percent for Scheduled Tribes.

(c) To improve literacy amongst the Scheduled Castes and Scheduled Tribes, classes are conducted through the Social Welfare Centres apart from regular primary schools. Stipends, free books and hostels charges are given in the pre-secondary courses of studies to the Scheduled Tribes and Scheduled Castes Students.

Cooperative farms with ownership of land in the State

2043. SHRI BANAMALI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the desirability of building Cooperative farms with ownership of land vested in the State has been considered;

(b) whether the desirability of having such colonies with community facilities has been considered; and

(c) if so, the decisions taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) Yes, Sir. As on the 30th June, 1969, there were 2866 collective farming societies, organised mainly on Government lands, with a command area of approximately 1.64 lakh hectares. In order to encourage the programme, the Central Government advised the State Governments to allot large blocks of Government land and also lands rendered surplus consequent on the implementation of land reform measures, to collective farming societies.

(b) and (c). In a collective farming society, farming operations are to be undertaken by the members jointly. For this purpose, the programme envisages provision of common facilities for various agricultural operations and also for processing and marketing of agricultural produce. Government assistance has been given to collective farming societies for construction of godown cum-cattle sheds also.

Setting up a Milk Dairy in Mysore during 1971-72

2044. SHRI N. SHIVAPPA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have any proposal under consideration to set up Milk Dairy in the State of Mysore during the year 1971-72;

(b) if so, the main features of the proposal; and

(c) the funds allocated for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Yes Sir.